

In the National Company Law Tribunal, Jaipur

Item No. 106

CP No. (IB)-225/9/JPR/2019

UNDER SECTION 9 OF IBC, 2016

In the matter of:

Mr. Rohit Bafna

.....Applicant/Petitioners

VS.

M/s Grexter Housing Solutions Pvt. Ltd.

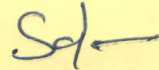
.....Respondent

Order delivered on 27.02.2020

Coram: SH. RAGHU NAYYAR, TECHNICAL MEMBER

ORDER

Due to administrative reasons, the matter is reposted on 25.03.2020.



(RAGHU NAYYAR)  
TECHNICAL MEMBER